Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL **ALLAHABAD BENCH ALLAHABAD**

Original Application No. 1223 of 2007

Wednesday, this the 19th day of December, 2007

Hon'ble Mr. G. George Paracken, Member (J) Hon'ble Mr. K.S. Menon, Member (A)

Dwijendra Nath Roy, son of late P.N. Roy, Resident of Quarter No. 7, National Test House Campus Kamla Nehru Nagar, Ghaziabad.

Applicant

By Advocate Sri Sudhanshu Srivastava

Versus

- Union of India through Ministry of Consumer Affairs, Food and 1. Public Distribution Department of Consumer Affairs, Krishi Bhawan, New Delhi.
- National Test House, through its Director General, C.P. Block, 2, Sector-V, Saltlake, Kolkatta-700091.
- Director General, National Test House, C.P. Block, Sector-V, 3. Saltlake, Kolkatta-700091.
- through its Commission, Service Public Union 4. Chairman/Secretary, Dholpur House, New Delhi.
- Dr. D.R. Lohar, Ex-Director, National Test House, now working as 5. Director Homeopathic Pharmacopoea Laboratory Ministry of Health, Government of India, Ghaziabad.

Respondents

By Advocate Sri Satish Chaturvedi

ORDER

By G. George Paracken, J.M.

The applicant's counsel seeks permission to withdraw this with a liberty to file the fresh O.A. Liberty is granted. O.A. is dismissed as withdrawn.

Member (J)

/M.M/